

**OFFICE OF THE PRL. DISTRICT AND SESSIONS
JUDGE, DHARWAD.**

**NOTIFICATION NO. 01/2017
DATED 05-08-2017**

RECRUITMENT FOR THE POST OF STENOGRAPHERS.

Online application starts on 08-08-2017

Last date for submission of application through online:
07-09-2017

Payment of fee through online / Challan to
State Bank Of India till 08-09-2017

Online applications in the prescribed format are invited from the candidates, who are qualified as on the last date fixed for submission of applications for recruitment of 17 posts of Stenographers in the establishment of the District and Sub-ordinate Courts of Dharwad Unit through online link on <http://ecourts.gov.in/dharwad/online-recruitment>

1. CLASSIFICATION OF VACANCIES:

Reserved for Category	Classification						Total
	Others	Women	Rural	EX-MP	KMS	PDP	
GM	-	3	2	-	1	1	7
ST	-	-	1	-	-	-	1
SC	1	1	-	1	-	-	3
II-A	1	1		1			3
II-B	-	-	1	-	-	-	1
III-A	-	-	1	-	-	-	1
III-B	-	-	1	-	-	-	1
TOTAL	2	5	6	2	1	1	17

2. METHOD OF RECRUITMENT

Selection of Candidates will be made in accordance with the provisions of the Karnataka Subordinate Courts (Ministerial and Other Posts) (Recruitment) (Amendment) Rules 2007.

Qualifying Test will be conducted:

- a) The candidates shall appear for Qualifying Test where they shall take dictation of 5 minutes duration at the speed of 120 words per minute and they shall transcribe it within the duration of 45 minutes.
- b) The Qualifying Test consists of 100 Marks. The candidate shall secure minimum 50 Marks for passing the test. The number of Candidates eligible for interview shall be equal to five times of the total number of vacancies notified.
- c) 5 Marks prescribed for interview.

3. PROBATION:

Selected candidates will be appointed on Probation for a period of two years and the provision of Karnataka Civil Services (Probation) Rules, 1977 shall MUTATIS MUTANDIS apply to the candidates so selected. During the period of Probation the candidates shall pass the Kannada Language Examination and Departmental Examinations prescribed to the post under the Karnataka Civil Services (Service and Kannada Language Examinations) Rules, 1974 and pass the Computer Literacy Test as per the Karnataka Civil Services (Computer Literacy Test) (Amendment) Rules, 2015.

4. QUALIFICATION:

- a) The candidate must have passed SSLC Examination or equivalent examination.
- b) The candidate must have passed Senior Typewriting and Senior Shorthand both in Kannada and English Language conducted by the Department of Public Instructions of the Karnataka Secondary Examination Board or possess an Equivalent Qualification.

5. SCALE OF PAY

Rs.14550-350-15600-400-17200-450-19000-500-21000-600-24600-700-26700 with admissible allowances.

6. AGE LIMIT

Candidate must have attained the age of 18 years on the last date fixed for receipt of applications through online must have not attended the age of:

- a) 40 years in case of persons belonging to SC/ST or Category-I.
- b) 38 years in case of persons belonging to any of the Category II-A/II-B/III-A/III-B or other Backward Classes.
- c) 35 years for Others.
- d) Notwithstanding anything contained in Rule 6 (1) of the Karnataka Civil Services (General Recruitment Rules) Rules 1977, the maximum age limit for appointment shall be deemed to be enhanced in the following cases to the extent mentioned, namely:
 - i) In the case a candidate who is working or holding a post under the Government or a local authority or a Corporation established by a State Act or Central Act or established by the Government under State Act or Central Act and owned or controlled by the government by the number of years during which he/she is or was holding such post of 10 years whichever is less;
 - ii) In the case of a candidate who is an Ex-serviceman, by three years plus the number of years of service rendered by him in the Armed forces of the union.
 - iii) In the case of a candidate who is physically handicapped, by 10 years.
 - iv) In the case of a candidate who is a widow, by ten years.
- e) The minimum and maximum age limit will be as on the last date of applying online.

7. CANDIDATES CLAIMING RESERVATION.

- a) Under SC/ST, Category I/II-A/II-B/III-A/III-B shall possess the certificates in the Form prescribed by the Government of Karnataka and issued by the Competent Authority on or before the last date of applying online.
- b) Claiming reservation under Rural (Form No. 1 & 2 in case of candidates for General Merit Rural Category and only Form No.2 in case of candidates for other Rural Categories)/Physically Handicapped/Ex-Servicemen/ /Widow candidates shall possess the certificate issued by the Competent Authorities.
- c) The candidates claiming benefits under Sl. No. (a) and (b) above shall possess the relevant certificates, issued by the Competent Authorities on or before the last date of applying online.
- d) Candidates, who are in service of Union of India/State Government and their undertaking should possess the "No Objection Certificate" issued by the concerned authority at the time of verification of documents/further tests.

8. The Candidates called for the Documents Verification/Qualifying Test/Competitive Examination and Interview, shall furnish the necessary original documents with regard to the Educational Qualification, Caste, Date of Birth and Reservation Claimed for verification, if the information furnished by the candidate in the application is found to be false, then their candidature is liable for rejection and also they are liable for criminal prosecution for furnishing false information.

9. MODE OF APPLICATION AND FEE:

The method of Application shall through **Online** on the <http://ecourts.gov.in/dharwad/online-recruitment> to be applied as per the instruction made available in the website. **Application sent by any other mode other than online will not be considered.**

- a) The candidate shall pay an Application Fee of Rs.200/- (Rupees two hundred) prescribed for the post, any of the following mode of payment. The candidates belonging Category-I/ Schedule Caste/ Schedule Tribe/ Physically Handicapped shall pay fees of Rs.100/- (Rupees hundred only).

(i) **Online Payment:** On submission of online application the candidate shall make the online payment of application fee by SBI online payment gateway to <http://ecourts.gov.in/dharwad/online-recruitment>

Or

(ii) **Challan Form:** On submission of online application the candidate shall download the challan through the SBI online Payment gateway link on <http://ecourts.gov.in/dharwad/online-recruitment> in PDF format and shall remit the prescribed fee in any branch of SBI. (System needs to support PDF reader-like Adobe, Acrobat).

- b) Candidates have to enter correctly their Reference Application Number and other details such as name, date of birth and mobile number in State Bank of India Payment Page.
- c) Fee once paid will not be refunded under any circumstances.
- d) Regarding payment of application fees. Banking related queries/ clarification please contact concerned SBI Branch.
- e) After successful online payment, candidates should save a copy of receipt for their future reference and they need not scan and upload the receipt.
- f) Candidates paying through offline/SBI Branch payment need not scan and upload endorsed challan in the website after successful payment of fees. Candidates to retain the paid challan for their future reference.
- g) If candidate wishes to apply more than one post, he/she shall pay fee separately for each post.
- h) The candidates claiming benefits under Sl. No. (a) and (b) above shall possess the relevant certificates, issued by the Competent Authorities on or before the last date of applying online.

